

**GOVERNMENT OF INDIA
MINISTRY OF LABOUR AND EMPLOYMENT
RAJYA SABHA
UNSTARRED QUESTION NO. 1536
TO BE ANSWERED ON 12.02.2026**

PRADHAN MANTRI VIKSIT BHARAT ROJGAR YOJANA (PM-VBRY)

1536. # SHRI SHAMBHU SHARAN PATEL:

SHRI MITHLESH KUMAR:

SHRI RYAGA KRISHNAIAH:

SHRI AMAR PAL MAURYA:

SMT. REKHA SHARMA:

SHRI MADAN RATHORE:

SHRI BABUBHAI JESANGBHAI DESAI:

SHRI NARHARI AMIN:

Will the Minister of Labour and Employment be pleased to state:

- (a) the mechanisms put in place to assess the impact and effectiveness of Pradhan Mantri Viksit Bharat Rojgar Yojana (PM-VBRY);**
- (b) the measures taken to align various State-level employment and skill development programmes with PM-VBRY for better coordination;**
- (c) the incentives provided under the scheme for employers generating new jobs;**
- (d) whether Government has made any provisions for employers who could not be linked with the Employees' Provident Fund Organisation (EPFO) prior to July 2025;**
- (e) if so, the details thereof; and**
- (f) whether any mechanism exists to bring such employers under the ambit of PM-VBRY?**

ANSWER

**MINISTER OF STATE FOR LABOUR AND EMPLOYMENT
(SUSHRI SHOBHA KARANDLAJE)**

(a) to (f): The Union Cabinet, on 1 July 2025, approved the Employment Linked Incentive (ELI) Scheme, titled the Pradhan Mantri Viksit Bharat Rojgar Yojana (PMVBRY), to promote employment generation, enhance employability, and strengthen social security across all sectors, with a particular focus on the manufacturing sector. The scheme has a registration period of two years from 01.08.2025 to 31.07.2027 and a budgetary outlay of ₹99,446 Crore.

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The scheme is comprised of two parts i.e. Part A and Part B and focuses on providing support to both employees and employers by way of incentives.

Under Part A of the scheme, the first-time employees of both existing and new establishments are eligible for an incentive equivalent to one month's EPF wage, subject to a maximum of ₹15,000. This incentive is payable in two instalments during the first year of employment.

The scheme promotes financial literacy among first-time formal sector workers by linking the second installment of benefits under Part A to the completion of Financial Literacy Course covering personal finance, savings, investments, and financial planning.

Part B incentivizes employers by providing up to ₹3,000 per month for each additional employment sustained for at least 6 months. All employers in any sector covered under EPF & MP Act, 1952, are eligible for incentives as per the scheme guidelines. Any new establishment registered with EPFO during the registration period will also be eligible for the incentive.

The scheme and its provisions have been widely disseminated through extensive outreach efforts across the country. Further, Ministry has prioritised State-level outreach through high-level meetings with State Labour and Industry Ministers and by constituting State Cross-Functional Teams comprising EPFO, ESIC and CLC officers. These teams are conducting workshops, webinars and stakeholder meetings, and are engaging directly with State authorities and industry to strengthen awareness and participation at the grassroots level.

A dedicated portal (pmvbry.epfindia.gov.in) has been developed to facilitate all scheme-related processes and for real-time monitoring of beneficiaries and sector-wise progress.